

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA./20/60/2017  
Dated:20/12/2018

BETWEEN:

M. Ramachandra Rao,  
S/o. Late M. Venkateswarlu,  
Aged about 64 years,  
Retd. CAO/BSNL,  
Vengamamba Nilayam,  
17-9-15 Bose Nagar, Naidupeta, Chirala.

..... Applicant

AND

1. Chairman & Managing Director (CMD)  
BSNL, Harish Chandra Mathur Lane,  
Janpath, New Delhi -110 001.
2. Chief General Manager,  
A.P. Telecom Circle, BSNL, Abids,  
Hyderabad.
3. Sr. General Manager,  
Telecom District, BSNL, Eluru, A.P.
4. Chief Accounts Officer (Cash),  
Office of GMTD, BSNL, Eluru, A.P.
5. Accounts Officer (Claims),  
Office of GMTD, BSNL, Eluru, A.P.

..... Respondents

Counsel for the Applicant : Mr. K.V. Manikya Rao, Advocate  
Counsel for the Respondents : Mr. M.C. Jacob, SC for BSNL

**CORAM**

Hon'ble Mrs. Naini Jayaseelan, Admin. Member

**ORAL ORDER**  
{ Hon'ble Mrs. Naini Jayaseelan, Admin. Member}

No representation on behalf of the applicant.

2. Counsel for the respondents present.
3. It is noticed that on several hearings neither the applicant nor the applicant's counsel present . Therefore, the OA. is dismissed for non-prosecution. No costs.

(NAINI JAYASEELAN)  
ADMN. MEMBER

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